MINISTRY OF CORPORATE AFFAIRS (Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011 (01.01.2011 to 31.12.2011)

Name of the Officer	: N.Krishnamurthy
2 Service to which Officer belongs	: <i>I.C.L.S.</i>
3. Present Post held	: Official Liquidator
4. Present Pay	: P.B.Rs.24170/- + G.P.6600/-
5. Office	: O/o.the Official Liquidator, High Court of Kerala, Company Law Bhavan, 3 rd Floor, Thrikkakara P.O., Kochi-682021.
Property details :- : Details sho	wn in the last return as follows: No change
6. Description of the property	: Land and Building
7. Precise location (full address)	: "Radhika Nivas", Thodankulangara, Alapuzha Dist, Kerala-688006.
8. Area of land in case of landed property	: 4.95 cents
9. Nature of land (State whether residential/agricultural etc.)	}Residential }
10. Extent of interest11. If not own name, state in whose name and relationship with Govt. Servant	: full } N.A.
12. Date of acquisition	: 1998
13. How acquired(Whether by purchase lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt.Servant and other details of person from whom acquired etc. be given)(See note below)	<pre>} By purchase, later house is constructed by } availing a loan from State Bank of India } by mortgaging the land } </pre>
14. Value of the property(See note below)	} Total Rs.8,10,000/- (Rs.2.85 lakhs for land and 5.25 lakhs for construction)
15. Particulars of sanction of prescribed authority, if any	} }intimation is already given
16. Total annual income from the property	} Nil
17. Any other details) Nil (Signature) क्रासकीय प्रमापक, केरल
Place : Ernakulam Date 03.01.2012	Official Liquidator, Kerala